

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-521

CP No-72/213/ND/2022

IN THE MATTER OF:

Supertech Realtors Pvt.Ltd.

....Applicant

Vs.

Indiabulls Housing Finance Ltd. & Anr.

.....Respondent

SECTION

U/s 213

Order delivered on 17.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Ishan Dewan, Adv V. Siddharth, Adv Priyal Bapna

For the Respondent : Sr. Adv Abhinav Vashisht, Mr. Sumesh Dhawan,
Vatsala Kak, Shaurya Shyam

ORDER

Due to paucity of time, list the matter on **19.07.2023**.

Sd/-

(Court Officer)